

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/130(KB)2022
IA(I.B.C)/1026(KB)2024,
IA(I.B.C)/1037(KB)2024,
IA(I.B.C)/878(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SHREE MAHALAXMI CORPORATION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Adil Rashid, SPP] for Enforcement Directorate
Mr. P.P. Bishwal, Adv.] for Suspended Board of Directors
Mr. D. Majumdar, Adv.] for the RP
Mr. C. Mohata, Adv.
Mr. A. Banerjee, Adv.] for the Applicant IA 878 of 2023
Mr. A. Basak, Adv.
Mr. A. Saha, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **26.08.2024**.

(Anamitra Pal)
Court Officer